

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:1983
ANSWERED ON:27.08.2007
NATIONAL SPOT EXCHANGE
Pateriya Smt. Neeta

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government has prepared any programme or policy to create awareness among the Indian farmers about National Spot Exchange and National Commodity and Derivative Exchange;
- (b) if so, the details thereof; and
- (c) the steps being taken by the Government to ensure that multiple contracts under Spot Exchanges operate in a farmer friendly environment?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI TASLIMUDDIN)

(a) & (b): The operation of Spot Exchanges and spot trade comes under the purview of State Government. Forward Contracts in commodities comes within the purview of Central Government. There is a plan scheme "Strengthening of Forward Markets Commission(FMC) which inter-alia, provides for capacity building, training and awareness among various stake holders including farmers about futures trading/markets. FMC, in collaboration with the national commodity futures Exchanges, is organizing various awareness programmes for such stake holders, including farmers.

(c): As mentioned above, the Spot Exchanges do not come within the purview of the Central Government.